

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL No. 36 of 2019&
IA NOS. 1853of 2018& 343 OF 2019

Dated : 9th September, 2019

In the matter of:

<i>Marakka Solar Power ProjectLL.P&Anr.</i>	<i>.... Appellant(s)</i>
<i>Vs.</i>	
<i>Mangalore Electricity Supply Company Limited &Anr.</i>	<i>.... Respondent(s)</i>

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **18.09.2019.**

Pr/js

Court Master